84

COMPANIES ASSESSED TO INCOME-TAX AND SURTAX

Answers

1508. SHRI M. K. MOHTA: Will the Minister of FINANCE be pleased to state:

- (a) the number of companies assessed to Income-tax, the total income assessed and the tax demand thereon in the assessment year 1965-66 and in each of the four succeeding assessment years; and
- (b) the number of companies assessed to Surtax on Company Profits, the total income assessed to such Surtax, and the surtax demand thereon in the assessment year 1965-66 and in each of the four succeeding assessment years?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The requisite information is being collected and will be laid on the Table of the House as early as possible.

PROVISION OF FREE AND COMPULSORY **EDUCATION TO CHILDREN**

1509. SHRI RAJENDRA PRATAP SINHA: SHRI KRISHAN KANT : SHRI ARJUN ARORA: DR. SALIG RAM:

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

- (a) whether his Ministry has fixed any target date for fulfilling the constitutional directive of providing free and compulsory education to children upto the age of 14;
- (b) if so, the action being taken to achieve the target?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (PROF. A. K. KISKU): (a) No, Sir.

(b) Does not arise.

NAXALITE ATTACK ON JADAVPUR University

1510. SHRI Μ. K. MOHTA SHRI LOKANATH MISRA r

Will the Minister of EDUCATION AND YOUTH SERVICES b- leased to state:

(a) whether it is a fact that Naxalite students raided the offices of the Vice Chancellor, Controller of Examinations and the Dy. Registrar, Jadavpur University on the 2nd September, 1970 with bombs, ransecked the University and burnt the files and furniture:

Question!,

to

- (b) if so, the estimated loss caused to property etc. as a result thereof;
- (c) whether any arrests have been made in this connection and the action taken by Government in the matter; and
- (d) the steps taken by Government to avoid such incidents in future?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) and (b) On September 2, 1970, a small group of youngmen, believed to be Naxalites and possibly students of the University, raided the main office, Chambers of the Vice-Chancellor, the Registrar, the Deputy Registrar, and the Controller of Examination and the Controller of Examination and the Telephone Exchange room, by exploding bombs. Some official papers and furniture were set on fire. They also exploded a few bombs inside the Telephone Exchange room of the University completely demag-ing the Exchange.

The loss caused to the property is estimated to be about Rs. 10,000.

(c) and (d) Information is being collected and will be laid on the Table of the Sabba.

AGRICULTURE WEALTH TAX

1511. SHRI ARJUN ARORA: SHRI KRISHAN KANT: DR. SALIG RAM: SHRI RAJENDRA PRATAP SINHA: SHRI R. P. KHAITAN: DR. (MRS.) MANGLADEVITAL-WAR:

Will the Minister of FINANCE be pleased to state:

- (a) what is the Statewise response to the Agricultural Wealth Tax;
- (b) what steps Government have taken to persuade the States to agree to the levy of this tax and what is the result achieved so far in this direction; and
- (c) whether the recent conference of Chief Ministers took any decisions on the levy of this tax; if so, the details thereof?